

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 11-09-2025 To 11-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3464/2025	MAMUNUR RAHAMAN Mobile:7044335104 Email:RAKIBKH0046@GMAIL.COM	RAKIB HOSSAIN KHAN	24-10-2025	WRONG LOWER COURT DISTRICT NAME MENTIONED ON PETITION
2	CO	3465/2025	M/S LEAP INFRAPROJECTS LTD Mobile:9749699018 Email:DHANANJAYNAYAK3@GMAIL.COM	DHANANJAY NAYAK	24-10-2025	WRONG LOWER COURT DISTRICT NAME MENTIONED ON PETITION
3	CRM (A)	3328/2025	MALEK SEIKH @ MALEK SK Mobile:9830845877 Email:DEBPRIYA.LAWYER@GMAIL.COM	DEBAPRIYA SAMANTA	24-10-2025	1) ... I.D. NOT ATTESTED BY COMMISSIONER WHO AFFIDAVIT
4	CRM (A)	3330/2025	LAKHAN BAGDI @ LAXMAN BAGDI Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD JANNAT UL FIRDOUS	24-10-2025	1) ... ALREADY EXIST AN APPLICATION FOR ANTICIPATORY BAIL (CRM (A)/3118/2025) IS PENDING
5	CRM (A)	3337/2025	SONU LOHAR @ SANU LOHAR Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	24-10-2025	NAME OF THE VICTIM'S NEIGHBOUR IS GIVEN IN THE PAGE NO 3 OF THE PETITION.
6	CRM (A)	3338/2025	JEET BAG Mobile:9831144587 Email:MDMAHMUDADV@GMAIL.COM	MAHAMMAD MAHMUD	24-10-2025	1) REMOVE CRPC SECTION 2) IN 1ST PAGE AND IN PRAYER PARA MENTION LD TRIAL COURT DETAILS WHERE G.R. 242/2025 CASE IS PENDING
7	CRM (A)	3339/2025	MOHAMMAD RAFIK @ MD. RAFIK Mobile:9836683989 Email:AMALSAMANTAH@GMAIL.COM	AMAL KRISHNA SAMANTA	24-10-2025	MENTION PENDING CASE NO I.E. TR(NDPS) CASE NO IN 2ND PAGE.
8	CRM (A)	3340/2025	SALMA GAZI @ CHALMA GAZI Mobile:8910402321 Email:ADMIN@ANRANDASSOCIATES.COM	MD MASUDUR RAHAMAN PAIK	24-10-2025	1) AS PER STATEMENT IN PARA 5, PETITIONER IS IN-LAW OF VICTIM GIRL. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HER RELATIVES IDENTITY 2) IDENTITY OF DEFACTO COMPLAINANT HAS BEEN DISCLOSED IN THE LETTER ADDRESSED TO LD P.P.
9	CRM (A)	3344/2025	HASIBUL KARIKAR Mobile:9434057837 Email:PRABIRMAJUMDER47@GMAIL.COM	ANINDITA KUNDU	24-10-2025	MENTION SL NO IN 2ND PAGE WHICH IS PENDING BEFORE LD TRIAL COURT

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM(M)	1694/2025	TARUN BISWAS Mobile:9734822046 Email:ADV.MRINALKANTIMUKHERJEE@GMAIL.COM	MRINAL KANTI MUKHERJEE	24-10-2025	DEFECT IN TRIAL COURT CASE TYPE
11	CRM(M)	1701/2025	RAFIK SK @ RAFIK MISTRI @ RAFIKUL ALI Mobile:9038801633 Email:BISWAJIT369@GMAIL.COM	BISWAJIT MANNA	24-10-2025	CORRECTIONAL HOME NAME MENTIONED IN 1ST PARA NOT MATCHING WITH VAKALATNAMA
12	CRM(M)	1705/2025	JAKIR SK Mobile:8981728931 Email:OINDRILAGHOSH@GMAIL.COM	OINDRILA GHOSH	24-10-2025	NO CMC NO.
13	CRM(M)	1712/2025	JAYANTA SIL Mobile:8777059345 Email:RONICHOWDHURY.99@GMAIL.COM	RONI CHOWDHURY	24-10-2025	1) P.S. CASE YEAR WRONG IN 1ST PARA 2) IDENTITY OF VICTIM LADY HAS BEEN DISCLOSED IN THE PETITION.
14	CRM(M)	1714/2025	SABIR AHAMMED Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	24-10-2025	WRONG CASE TYPE MENTIONED IN 1ST PARA
15	CRM(M)	1719/2025	PETITIONER Mobile:7687051303 Email:SHUVAJITROY@GMAIL.COM	SHUVAJIT ROY	24-10-2025	1) AS PER STATEMENT IN PARA 4, PETITIONER IS NEIGHBOUR OF V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY 2) SIGNED COPY OF ID CARD OF DEPONENT IS NEED TO BE ATTACHED WITH PETITION ... 3) ADD DEFACTO COMPLAINANT/V.G. AS PARTY RESPONDENT
16	CRM(M)	1723/2025	DEBASHISH PRAMANIK @ DEBA Mobile:9007537010 Email:SHRAMANSARKAR@GMAIL.COM	SHRAMAN SARKAR	24-10-2025	MENTION CMC CASE NO IN 1ST PARA
17	CRR	4080/2025	SRIKANTA DAS Mobile:8509104236 Email:TANMAYTHELAWYER@GMAIL.COM	AMBIKA SASMAL	24-10-2025	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
18	CRR	4082/2025	ISRAIL MONDAL @ KHOKON Mobile:9051620660 Email:SUBRATAMUKHERJEE485@GMAIL.COM	SUBRATA MUKHERJEE	24-10-2025	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
19	FAT	412/2025	JUSTICE DIBYENDU BHUSA DUTTA AND ANR. Mobile:9874753173 Email:SUSMITAPALHE@GMAIL.COM	SUSMITA PAL	24-10-2025	WRONG ORDER DATE MENTIONED ON PETITION
20	MAT	1592/2025	CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANISATION AND ANR.	SHIV CHANDRA PRASAD	24-10-2025	NO AUTHORISATION LETTER PROVIDED ALONG WITH PETITION

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:8240755821 Email:SHIVCHANDRAPRAAD504@GMAIL.COM			
21	RVW	302/2025	MOUSUMI MONDAL Mobile:8777838310 Email:MDHAFIZALI.ADV@GMAIL.COM	SHANTA SARKAR	24-10-2025	DETERMINATION ISSUE
22	RVW	304/2025	BHAGWATI DEVELOPERS PRIVATE LIMITED Mobile:9433694640	P.K. JHUNJHUNWALA	24-10-2025	INCOMPLETE LIST OF DOCUMENT ON PETITION
23	SAT	209/2025	SATYA DOCTOR ROAD SOCIAL WELFARE ASSOCIATION Mobile:8240200655 Email:PWDEBBANERJEE@GMAIL.COM	DEBABRATA BANERJEE	24-10-2025	INCOMPLETE LIST OF DOCUMENTS
24	WPA	21627/2025	GOLEBIBISEKH @ GOLE BIBI Mobile:9831667029 Email:MANASKUMARDASADV@GMAIL.COM	MANAS KUMAR DAS	24-10-2025	RESPONDENT 1 ADDRESS MISSING
25	WPA	21776/2025	NURUL HAQUE Mobile:9038345272 Email:BADSHA.DOLL@GMAIL.COM	TATHAGATA BANIK	24-10-2025	INITIAL PAGES NOT IN PROPER ORDER,PETITIONER SIGNATURE MISSING IN PRAYER PAGE
26	WPA	21800/2025	SAMYO CENTER FOR SPECIAL EDUCATION AND MULTIPLE THERAPIES AND ANR. Mobile:9831189363 Email:SAUDULLABEDIN@GMAIL.COM	SAUDULL ABEDIN	24-10-2025	ADV CERTIFICATE IN PRAYER MISSING
27	WPA	21813/2025	ANITA DUTTA Mobile:8420628227 Email:ARPITADHUR036@GMAIL.COM	ARPITA DHUR	24-10-2025	SHORT LIST OF DATES MISISNG
28	WPA	21814/2025	NIBEDITA MONDAL Mobile:9432272072 Email:DATTASRIKANTA51@GMAIL.COM	SRIKANTA DATTA	24-10-2025	LOGO MISSING
29	WPA	21832/2025	RAJU MANDAL Mobile:9232318669 Email:BHASKARCHANDRAMANNA@GMAIL.COM	BHASKAR CHANDRA MANNA	24-10-2025	COMMISSIONER STAMP MISSING
30	WPA	21852/2025	MILI NANDY Mobile:9674560310 Email:SOURJYADASADV@GMAIL.COM	SOURJYA DAS	24-10-2025	SUBJECT CATEGORY CODE,COURT NO AND ACT TYPE MISMATCH
31	WPA	21854/2025	AZAHARUDDIN SK Mobile:7407879747 Email:SKHOSSAINALIBWN@GMAIL.COM	SK HOSSAIN ALI	24-10-2025	MANY RESPONDENTS PINCODE MISSING

